

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A NO. 1277 OF 2024

IN THE MATTER OF:

VARUN GULATI

...APPLICANT

Versus

CPCB & ORS

...RESPONDENTS

**REJOINDER ON BEHALF OF THE APPLICANT TO
THE INSPECTION REPORT FILED BY JOINT
COMMITTEE DATED 21.02.2025**

(FOR INDEX: - Kindly See Inside)

**New Delhi
Dated.....04.2025**

FILED BY



S.A ZAIDI & MANSI CHAHAL
ADVOCATE
CHAMBER NO- 7, TRISHUL TOWER
KAUSHAMBHI, GHAZIABAD U.P
(M):8377863559
EMAIL: mansichahal104@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL
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	marked as ANNEXURE A/3.	
5.		

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New Delhi
Dated.....04.2025



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O.A NO. 1277 OF 2024

IN THE MATTER OF:

VARUN GULATI

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**REJOINDER ON BEHALF OF THE APPLICANT TO
THE INSPECTION REPORT FILED BY JOINT
COMMITTEE DATED 21.02.2025**

MOST RESPECTFULLY SHOWETH:

- 1.** That the above captioned original application is pending for adjudication before this Honourable Tribunal and is coming up for hearing on 02.05.2025.
- 2.** That the inspection report filed on behalf of the joint committee dated 21.02.2025 before this Honourable Tribunal is hereby contested as it is a totally vague and misleading report, and does not reflect the ground reality prevalent in Village Gamri, East Delhi. The joint committee report fails

to take into consideration the rampant and continuing pollution caused by the illegal industrial units operating in residential non-conforming areas.

- 3.** That the applicant humbly submits that contrary to the findings of the inspection report, a large number of polluting units are still operating openly in the residential areas of Village Gamri, in violation of environmental norms and regulations. These units are involved in illegal polluting activities which generate hazardous emissions, severely affecting the health of residents.
- 4.** That it is worth mentioning here that prior to the inspection whenever being carried out by the Joint Committee, the local officials of the Municipal Corporation of Delhi (MCD) already inform the unit owners in advance about the proposed visit. As a result, the unit owners temporarily shut down their operations/ units,

lock their premises and vacate the area, thereby misleading the inspection team. This practice is routine and has led to a situation where during most inspections, units are either found locked or vacant. And afterwards when the inspections are over, the units re- starts their operations, and thus they are not traced.

- 5.** That moreover several polluting units, after knowing about the ongoing inspections, shift their units to new locations within the same vicinity of Village Gamri. Several times, the applicant approached the MCD to let them know about the new locations where those units gets shifted to get them inspected, but the MCD officials arbitrarily refuse to inspect those units, stating that they will only inspect those units that have been arrayed as respondents in the current proceedings. This practice continues even after the specific orders of this Honourable Tribunal

wherein it is directed to inspect all the illegal and polluting units operating in that area. This rigid and narrow approach is facilitating the continued illegal operation of such units and undermines the very purpose of the Tribunal's directions.

The Geo locations of the units operating illegally at new locations within village gamri are annexed herewith and marked as ANNEXURE A/1.

6. That the applicant on 23.04.2025 even sent a mail to MCD Commissioner, Member secretary of DPCC, Chairman DPCC, Member secretary of CPCB, NMCG requesting them to take action against the MCD official namely Sh. Birender (Licensing Inspector), MCD east zone stating that despite applicant's repeated request, the said official has denied to inspect the unit despite Honourable tribunal clear directions, but none of the authorities responded.

The True Copy of the Mail sent by the applicant dated 23.04.2025 to MCD Commissioner, Member Secretary of DPCC, Chairman DPCC, Member Secretary of CPCB, NMCG is annexed herewith and marked as ANNEXURE A/2.

7. That it is worth mentioning here that recently a joint rescue operation was conducted on 19.03.2025 by the joint team of representatives of Revenue Department (SDM Seelampur), Department of Labour, Delhi Police, BSES, DCPU (District North East) and NGOs- Bachpan Bachao Andolan, Basik Foundation and Bal Vikas in the area of Village Gamri which led to the rescue of 39 child labourers from units operating within Village Gamri. This clearly demonstrates that the units continue to operate illegally and are engaging in egregious violations of laws and rights, in addition to causing environmental harm.

The True Copy of the letter dated 19.03.2025 issued by SDM Seelampur regarding child rescue operation from village Gamri is annexed herewith and marked as ANNEXURE A/3.

8. That rampant electricity theft by these units is another grave issue which further corroborates their illegal operation. BSES has already confirmed regular instances of electricity theft in the area by the illegal units.
9. That the role of local MCD officials in shielding these illegal unit owners raises serious concerns for malafide intentions. Their deliberate inaction and manipulation of inspections is allowing the industrial units to operate with impunity and continue to pose a serious environmental and health hazard to the residents.

10. The Applicant herein prays from this Honourable tribunal for urgent and stringent action against all illegal and polluting industrial units operating in residential areas of Village Gamri and for initiation of appropriate proceedings against the concerned erroneous local MCD officials who are in connivance with the unit owners and are continuously shielding them, at the cost of the environment and public health.

11. That the present rejoinder is being made bonafide in the interest of Justice.

Dated:....04.2025
New Delhi

Applicant
Through



S.A. ZAIDI & MANSI CHahal
Advocates
Chamber No-7, Trishul Tower
Kaushambi, Ghaziabad, U.P

i)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A NO. 1277 OF 2024

IN THE MATTER OF:

VARUN GULATI

....APPLICANT

VERSUS

CENTRAL POLLUTION CONTROL BOARD
& ORS

...RESPONDENTS

AFFIDAVIT

I, Varun Gulati S/o Late Shri R.P Gulati R/o A-66, 1st Floor,
Ganesh Nagar, Tilak Nagar, New Delhi do here by solemnly
affirm and declare as under:-

1. That I am the Applicant in the above noted original application therefore I am fully conversant with the fact of the case I am competent to sign and swear this Affidavit.
2. That the accompanying reply has been drafted by my counsel and the same has been read over and explain to me and I say and declare that the same are true and correct.



3. That the content of accompanying reply be read as part and parcel of this affidavit as the same are not repeated herewith for the sake of brevity.

[Signature]

DEPONENT

VERIFICATION

Verified at Delhi on this *28* day of *April*, 2025 that the contents of my above Affidavit are true and correct to my knowledge and nothing material has been concealed there from.

[Signature]

DEPONENT



[Signature]
28. 04. 25

DIPANKAR DAS
ADVOCATE PUBLIC
NOTARY PUBLIC
REGD. NO. 916
GOVT. OF INDIA
LAWYER MEMBER
SUPPLY MEMBER OF INDIA

[Signature]
IDENTIFIED

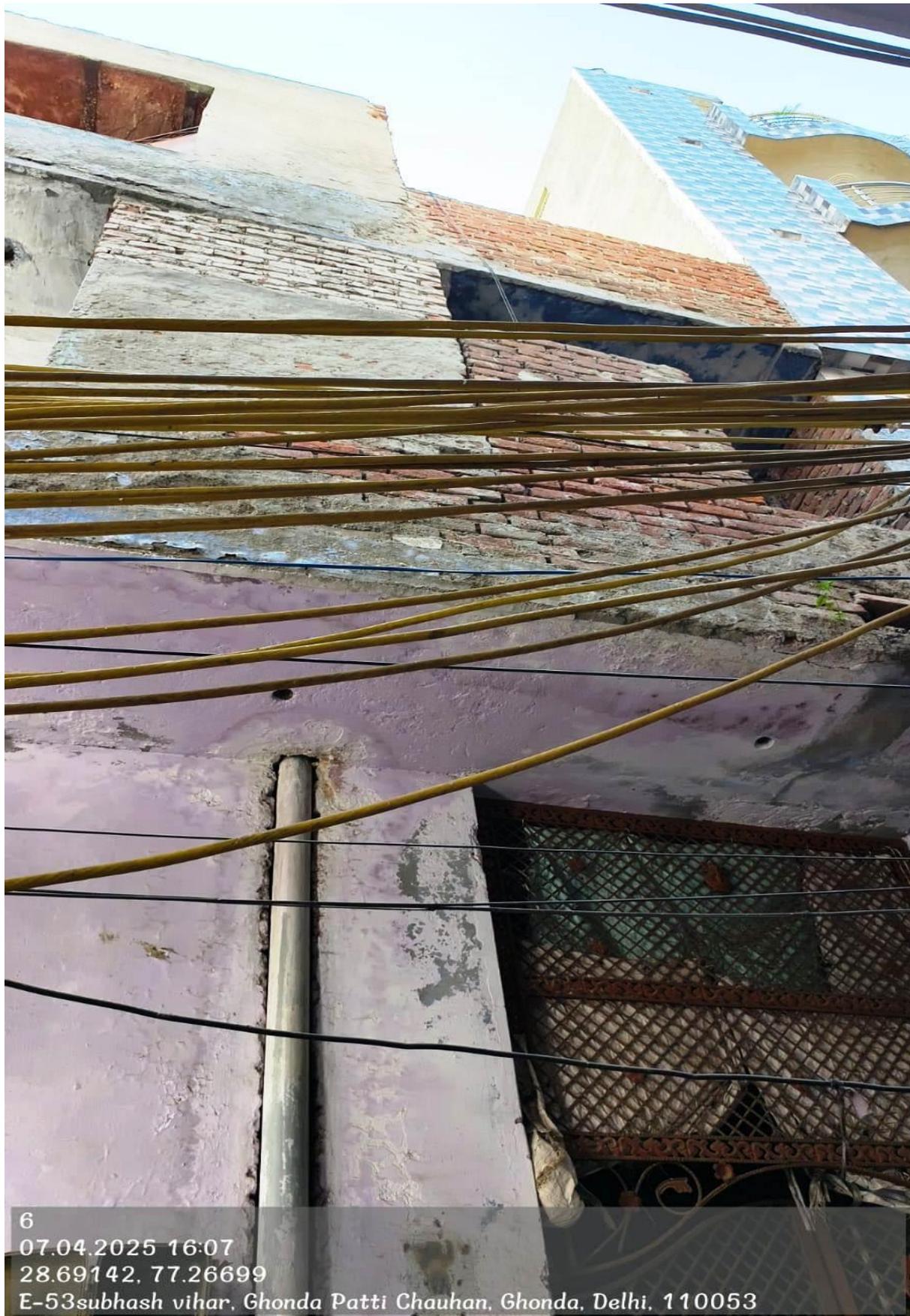
THE GEO LOCATIONS OF THE UNITS OPERATING ILLEGALLY AT NEW LOCATIONS WITHIN VILLAGE GAMRI





6
07.04.2025 16:07
28.69141, 77.26704
E-53subhash vihar, Ghonda Patti Chauhan, Ghonda, Delhi, 110053

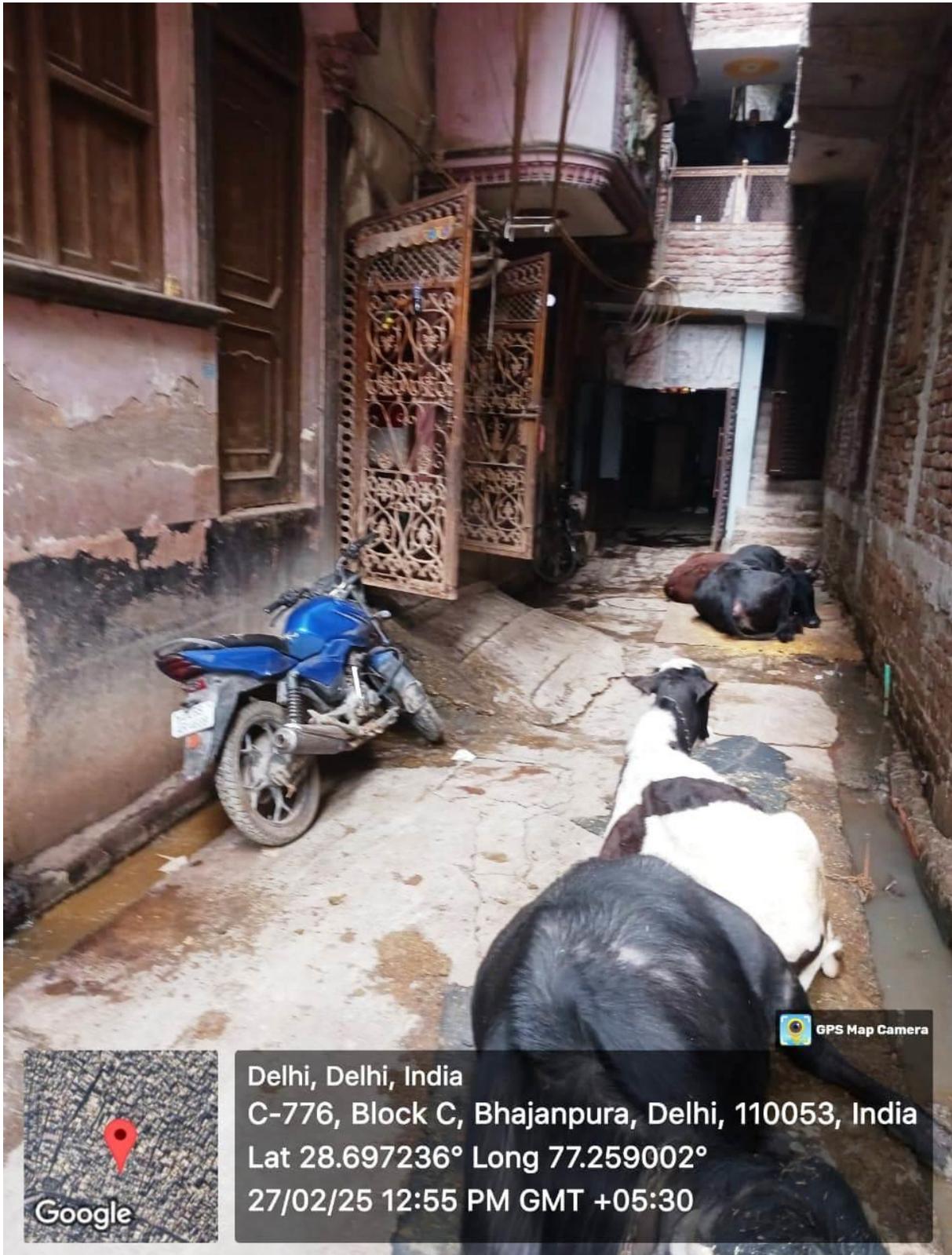




6
07.04.2025 16:07
28.69142, 77.26699
E-53subhash vihar, Ghonda Patti Chauhan, Ghonda, Delhi, 110053

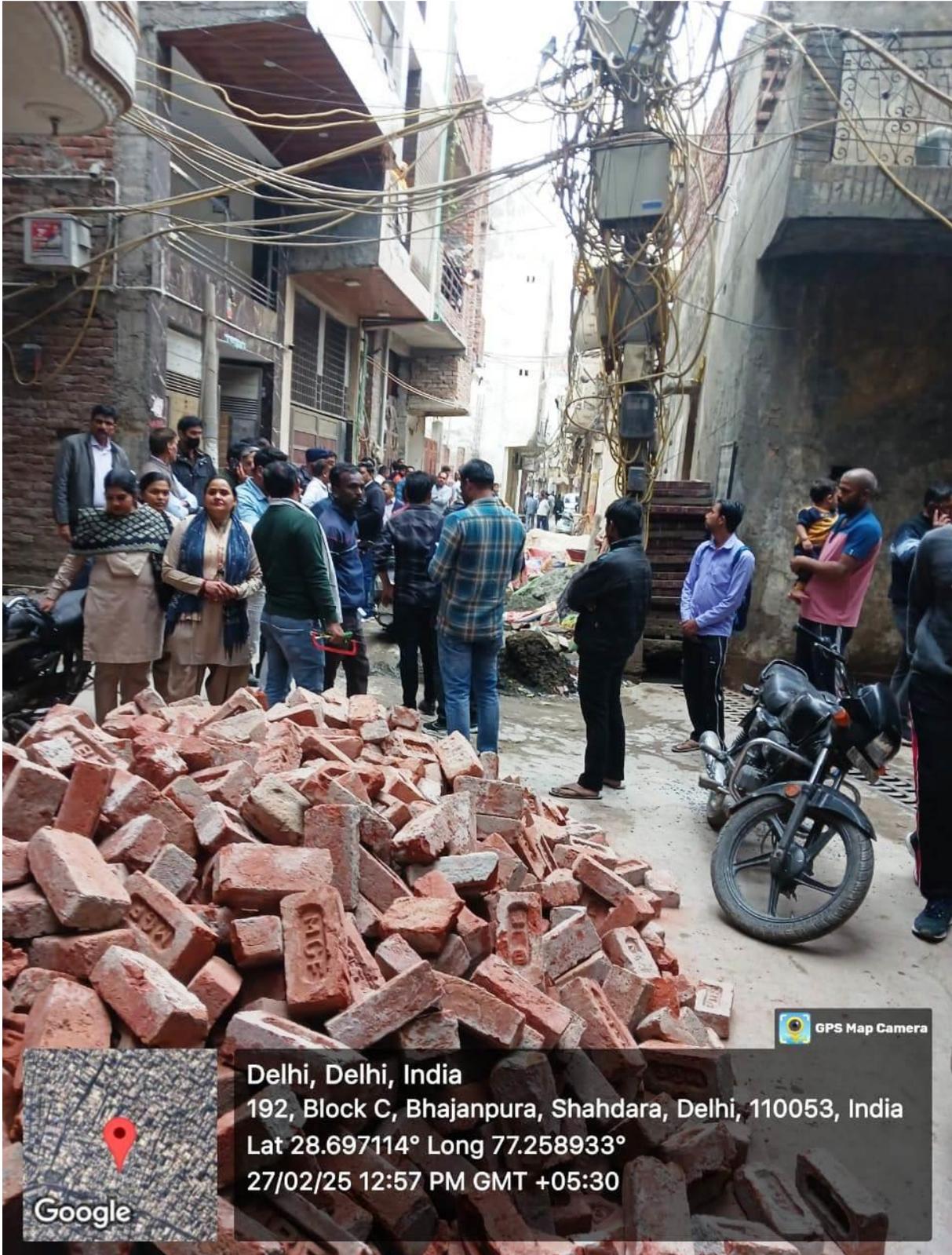


6
07.04.2025 16:08
28.6914, 77.26698
E-53subhash vihar, Ghonda Patti Chauhan, Ghonda, Delhi, 110053



Delhi, Delhi, India
C-776, Block C, Bhajanpura, Delhi, 110053, India
Lat 28.697236° Long 77.259002°
27/02/25 12:55 PM GMT +05:30

GPS Map Camera



GPS Map Camera



Delhi, Delhi, India
192, Block C, Bhajanpura, Shahdara, Delhi, 110053, India
Lat 28.697114° Long 77.258933°
27/02/25 12:57 PM GMT +05:30





Annexure A/2

21

kapil sagar <kapilsagar1990@gmail.com>

121

Fwd: Complaint Against Licensing Inspector Sh. Birender (MCD East Zone) for Non-Compliance with NGT Orders in OA No. 1277/2024 for taking action against illegal polluting units operating in residential area.

1 message

Mansi Chahal <mansichahal104@gmail.com>
To: kapil sagar <kapilsagar1990@gmail.com>

Mon, Apr 28, 2025 at 5:17 PM

----- Forwarded message -----

From: **Varun Gulati** <jansewajanhit@gmail.com>

Date: Wed, 23 Apr, 2025, 17:23

Subject: Complaint Against Licensing Inspector Sh. Birender (MCD East Zone) for Non-Compliance with NGT Orders in OA No. 1277/2024 for taking action against illegal polluting units operating in residential area.

To: <minfs-delhi@delhi.gov.in>, <commissioner@mcd.nic.in>, Dr. K.S Jayachandran <msdpcc@nic.in>, <chdpcc@nic.in>, <mccb.cpcb@nic.in>, <ed-technical@nmcg.nic.in>, <aofl.edmc@gmail.com>

Cc: <Varun.P.Kumar@relianceada.com>, <dpcc.cmc.one@gmail.com>

Respected Sir/Madam,

I am writing to bring to your attention a matter of serious concern regarding the inaction and non-compliance by the Licensing Inspector Sh. Birender (LI), MCD East Zone, with the directions of the Hon'ble National Green Tribunal (NGT) in OA No. 1277/2024 titled Varun Gulati Vs. CPCB & Others.

In the aforementioned case, the Hon'ble NGT has clearly directed that not only should the units listed from Serial No. 7 to 42 in the complaint be inspected, but also that all polluting units in the area should be subject to inspection and necessary action.

However, it is deeply disappointing to note that instead of conducting surprise inspections as expected for effective enforcement, the concerned LI is merely issuing notices to these units. This pre-warns the polluting industries and allows them time to manipulate or shut operations temporarily, thereby evading regulatory scrutiny.

Additionally, there are several polluting units operational in the area which were not part of the original list, yet the LI has refused to take action against these units, despite the clear mandate from the Hon'ble NGT.

A meeting was held on 23/04/2025 in the office of the SDM Seelampur, attended by representatives from the SDM office, DPCC, BSES, and LI (MCD) Mr. Birender. In this meeting, the LI categorically refused to take action on all polluting units as directed by the NGT.

Please find attached:

1. A copy of the NGT Order in OA No. 1277/2024
2. Copy of the meeting notice issued by the SDM, Seelampur

In light of the above, I respectfully request that appropriate action be taken against the said Licensing Inspector for dereliction of duty, non-compliance with judicial directions, and shielding of violators.

I also urge your office to ensure that:

Immediate and unannounced inspections are carried out on all suspected polluting units in the area.

Strict action is taken against those violating environmental norms.

Accountability is fixed on any officers failing to perform their duty as per the directions of the Hon'ble NGT.

122 I hope this matter will be dealt with urgently and in accordance with law.

Yours sincerely,
Varun Gulati
8920503842

22

2 attachments

 **Meeting Notice.pdf**
172K

 **Varun Gulati.pdf**
90K

T. S.

Annexure A/3 23

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SEELAMPUR)
G.T. ROAD SEELAMPUR, DELHI-110053

F.No. 7(11)/SDM/SLP/Child Rescue/ 2025/ 425-35

Dated: 19/03/2025

ORDER

Whereas, a Child Labour rescue operation was conducted on 19/03/2025 by the team consisting of representative of Revenue Department (SDM Seelampur), Department of Labour, Delhi Police, BSES, DCPU (District North East) and NGOs- Bachpan Bachao Andolan, Basik Foundation and Bal Vikas Dhara, in the area of Gamri/Gamri Road Delhi-110053, PS-New Usmanpur, Subdivision-Seelampur, District- North East, Delhi to rescue labour deemed to be child/bonded labour, engaged by the employers at various business establishments of Gamri/Gamri Road Delhi-110053, PS- New Usmanpur, Delhi.

During the rescue operation 39 Child/Bonded Labours were rescued. The medical checkup of these 39 labours were conducted by Medical Officer from CDMO Office, District North-East are deemed to be Child/Bonded Laborers.

Medical Report of 39 Child Labours deemed to be Child/Bonded Labour rescued on 19/03/2025 are attached.

Preliminary medical examination of each child was conducted by the Medical Officer from CDMO Office, District North-East, Delhi. All the rescued child/bonded labours are handed over to the I.O. with the direction to produced them before the Child Welfare Committee (North-East), Sanskar Ashram Complex, Dilshad Garden, Delhi.

The details of the employers of the rescued children as prepared by the officers of the Labour Department are also enclosed. Further, Labour Department is directed to take necessary step under relevant section of the minimum wages act for calculation/recovery of Minimum Wages in r/o children rescued from the employers mentioned in the attached Annexure.

Cont.. P/2



F.No. 7(11)/SDM/SLP/Child Rescue/ 2025/ 425-35

Dated: 19/03/2025

An FIR may therefore be lodged against the employer under the applicable relevant sections of 75/79 Juvenile Justice (Care and Protection of Children) Act 2015, 3/14 Child Labour (Prohibition & Regulation) Act 1986, relevant section of 16/17 of The Bonded Labour System (Abolition) Act, 1976 and any other relevant section of BNS. The SHO, PS- New Usmanpur, Delhi is hereby directed to take action against the offending employers as per relevant provision of law and provide an Action Taken Report to this office accordingly.

Encl.:- As above.



NITESH SINGH RAWAT
SDM (Seelampur)

To,

SI Sumit, IO (Mob. No. 9625358257)
PS- New Usmanpur, Delhi.

F.No. 7(11)/SDM/SLP/Child Rescue/ 2025/ 425-35

Dated: 19/03/2025

Copy forwarded for information and necessary action to:-

1. PA to DM (NE), D.C. Office Complex, Nand Nagri, Delhi.
2. Deputy Labour Commissioner, North-East District, VishwaKarma Nagar, Jhilmil Colony, Delhi for taking suitable legal action against the employers for violation of labour laws.
3. The Chairman, Child Welfare Committee (North-East), Sanskar Ashram Complex, Dilshad Garden, Delhi.
4. CDMO, District North-East, D.C. Office Complex, Nand Nagri, Delhi.
5. SHO, PS- New Usmanpur, Delhi.
6. Division Head (Yamuna Vihar), BSES, Sub Station Building, Yamuna Vihar, Delhi.
7. In-charge, District Child Protection Unit, District North-East, Sanskar Ashram Complex, Dilshad Garden, Delhi.
8. Sh. Arshad Mehendi, Project Coordinator, Bachpan Bachao Andolan-NGO, L-6, Kalkaji, Delhi. (Mob. No. 9873464485).
9. Ms. Neha, Project Coordinator, Basik Foundation-NGO, G5/8, Sunder Nagri, Delhi-110093 (Mob. No. 8588049800).
10. Sh. Shashikant Mehta/Ms. Anjana Singh, Bal Vikas Dhara-NGO, Khasra No. 832, K-2 Block, Ramdhan Colony, Near Mata Chowk Mahipalpur, New Delhi-110037 (Mob. No. 8766260631).



NITESH SINGH RAWAT
SDM (Seelampur)

25

Annexure-'A'

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SEELAMPUR)
G.T. ROAD SEELAMPUR, DELHI-110053

List of Child/Bonded Labour found working on 19/03/2025 at various business establishments of Gamri/ Main Gamri Road, Delhi-110053, PS- New Usmanpur, Delhi.

S. No.	Name of Child Labour	Age/ Sex	Father name of Child Labour	Address of Child Labour	Name of employer and address
1	Shayari	15/ Female	Sh. Shahid	Village Rawahari, District Purnia, Bihar	Sh. Keshav S/o Sh. Dharmender Singh Savita, C-5, G/F, Khasra No. 621, Harijan Basti, Main Road Gamri Extn., Delhi-110053
2	Gulsari	15/ Female	Mohd. Anish	Village New Aminabad, District Katihar, Bihar	-do-
3	Mohit	15/Male	Sh. Deepak	C-Block, Gali No. 6, Bhajanpura, Delhi	-do-
4	Arman	16/Male	Sh. May Alam	Village Indirapuri, Loni, Ghaziabad, U.P.	-do-
5	Shawjeed	15/Male	Sh. Shrif	Village Dighi, District Katihar, Bihar	-do-
6	Altaf Rza	17/Male	Sh. Miraz Alam	Village Meghili, District Katihar, Bihar	-do-
7	Sanwwar	16/Male	Sh. Noor Mohamad	Village Dharpar, District Katihar, Bihar	Sh. Tajammul Ahmad, C- 8/2, Gali No. 2, Main Gamri Road, Village Gamri, Delhi-110053
8	Rahid	17/Male	Sh. Gulam Mustafa	Village Basa, District Katihar, Bihar	-do-
9	Lookman Rza	17/Male	Sh. Anish Alam	Village Alapukar, District Katihar, Bihar	-do-
10	Tanveer	17/Male	Sh. Anwarul	Village Basa Gawn, District Katihar, Bihar	-do-
11	Rupye Kumari	17/ Female	Sh. Raj Kumar Ram	Village Jaipura, District Madhepura, Bihar	-do-



[Handwritten signature]

S. No.	Name of Child Labour	Age/ Sex	Father name of Child Labour	Address of Child Labour	Name of employer and address
12	Sundri Khan	16/ Female	Sh. Sultan	Village Ajgari, District Motihari, Bihar	Sh. Tajammul Ahmad, C-8/2, Gali No. 2, Main Gamri Road, Village Gamri, Delhi-110053
13	Shahzamal	17/Male	Sh. Azad	Village Deep Nagar, District Rai Ganj, West Bengal	-do-
14	Muzammil	16/Male	Sh. Zuber	Village Beni Rasanpur, District Katihar, Bihar	Sh. Miraz, C-15, Gali No. 24, Gamri, Delhi-110053
15	Shahil	15/Male	Sh. Immamuddin	Village Marhi, District Katihar, Bihar	-do-
16	Akash Kumar	16/Male	Sh. Niranjan Singh	Village Jalla Hari Rampur, District Katihar, Bihar	-do-
17	Munazir	12/Male	Sh. Najish	Village Pilkhana, District Katihar, Bihar	-do-
18	Minsad	13/Male	Sh. Askandar	Village Kalyan Gaon, District Katihar, Bihar	-do-
19	Dilkhush	13/Male	Sh. Abula	Village Pilkhana, District Katihar, Bihar	-do-
20	Sayak	13/Male	Sh. Anzar	Village Kadam Gachhi, District Katihar, Bihar	-do-
21	Sajan	17/Male	Sh. Shahdul	Village Lagwan, District Katihar, Bihar	-do-
22	Nahrul	17/Male	Sh. Nazish	Village Pilkhana, District Katihar, Bihar	-do-
23	Mansad	16/Male	Sh. Khalil	Village Kalyan Gaon, District Katihar, Bihar	-do-
24	Samsad	12/Male	Sh. Safiq	Village Pilkhana, District Katihar, Bihar	-do-
25	Aadil	17/Male	Sh. Zulfgar	Village Kalyan Gaon, District Katihar, Bihar	-do-
26	Putul	15/Male	Sh. Matroo	Village Beni Rasalpur, District Katihar, Bihar	-do-

(Handwritten Signature)



S. No.	Name of Child Labour	Age/ Sex	Father name of Child Labour	Address of Child Labour	Name of employer and address
27	Aahil	09/Male	Sh. Peer Mohammad	Village Rasalpur, District Rai Bareli, U.P.	Sh. Miraz, C-15, Gali No. 24, Gamri, Delhi-110053
28	Md. Shahil	13/Male	Sh. Peer Mohammad	Village Rasalpur, District Rai Bareli, U.P.	-do-
29	Sakib	15/Male	Mohd. Kaishar	Village Bichhara, District Katihar, Bihar	Sh. Sarvar/Sh. Sunil Singh, D-991/5, Khasra No. 572, Main Gamri Road, Delhi-110053
30	Nahid Ahmed	17/Male	Sh. Hasan Azad	Village Vijara, District Katihar, Bihar	-do-
31	Sabab	17/Male	Sh. Noor Alam	Village Bichhara, District Katihar, Bihar	-do-
32	Vinay	16/Male	Sh. Bal Kishan Radhore	H. No. 253/44, C Block, Sudamapuri Chowk, Ghonda, Delhi	-do-
33	Naz Babu	12/Male	Mohd. Rabul	Village Rauka toi Haripur, District Purnia, Bihar	Sh./Ms. Kiran, D-991/2, D-380, Khasra No. 572, Band Gali, Main Gamri Road, Delhi-110053
34	Hasrat Rza	13/Male	Sh. Noor Alam	Village Mohaniya, District Purnia, Bihar	-do-
35	Imran	15/Male	Sh. Jaenuddin	Village Rangaliya, District Purnia, Bihar	-do-
36	Miraz	14/Male	Sh. Ruzwal	Village Hari Pur, District Purnia, Bihar	-do-
37	Saheb	17/Male	Sh. Rafiq	Village Salta, District Purnia, Bihar	-do-
38	Md. Jasir	16/Male	Sh. Sailab	Village Fagal Toli, District Purnia, Bihar	-do-
39	Sajid	16/Male	Sh. Shahid	Village Pol Tola Babantop, District Purnia, Bihar	-do-





डी एच एस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औपधालय / चिकित्सालय
DISPENSARY/HOSPITAL



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख

Date

19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या

O.P.D. No.

नाम

Name

Shahni

आयु

Age

लिंग

Sex

निदान

Diagnosis

दिनांक
Date

उपचार
Treatment

As told by child

- Child Resony
Child does not have any Identity
Proof / Age Proof
no fresh injuries seen
A Black Brown Scar (R/W) on
Right forearm.
Rx
Child appears to be normal
Child may be referred to G7B4
for age estimation.

MEDICAL OFFICER IN CHARGE
DELHI GOVT. DISPENSARY
GOKULPURI DELHI-110094



डीएचएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL



धूम्रपान, तंबाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Mulsoni

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

As told by child

- Child Rescued -

Child does not have any
Identity Proof / Age Proof.

O/E - A black mark on
left neck. child appears to be dead
no fresh injury seen.

Child may be referred to
GTBM for Age Estimation.

MEDICAL OFFICER IN CHARGE
DELHI GOVT. DISPENSARY
GOKULPURI DELHI-110094



डी एन एस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL 511-19



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

धूम्रपान, तम्बाकू व पान के सेवन स्वास्थ्य के लिए हानिकरक हैं।

तारीख

Date

19/3/95

विभाग

Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या

O.P.D. No.

नाम

Name

Mohit

आयु

Age

लिंग

Sex

निदान

Diagnosis

दिनांक
Date

उपचार
Treatment

Chronic Resent.
Neural Devaluation of Nerve

016 न

well oriented to time

Male and Person

Refer to ARTS for

ETC Estimation

Mohit

Mo

Medical Officer
AAPC Arvind Nagar
Delhi-110053



डी एन एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI. आय

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL *SP 20*



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख Date	<i>19/3/75</i>	विभाग Deptt.	शल्य चिकित्सक / काय चिकित्सक Surgeon/Physician
वा.रो.वि. संख्या O.P.D. No.		नाम Name	<i>Arman</i>
आयु Age		लिंग Sex	
		निदान Diagnosis	

दिनांक Date	उपचार Treatment
	<p>Calcium Calcium Perfero Rexcel</p> <p>Maskal Valerub'Carbon</p> <p>1. Black coloured stool</p> <p>2. Fresh blood</p> <p>No fruscto</p> <p>well on cure to T/P/P</p> <p>Refer to CAPM for A/E Estimation</p>

[Signature]
Medical Officer
AAPC Arvind Nagar
Delhi-110053



डीएचएस-1
DHS-1

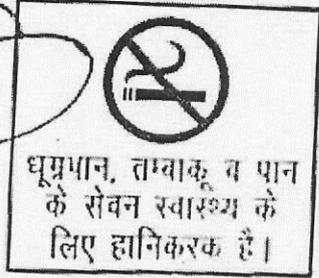
निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI



आय
INCOME

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL SM-29



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख

Date

19/07/25

विभाग

Deptt.

शल्य चिकित्सक / काय चिकित्सक

Surgeon/Physician

वा.रो.वि. संख्या

O.P.D. No.

नाम

Name

Moh. Somjee

आयु

Age

लिंग

Sex

निदान

Diagnosis

दिनांक
Date

उपचार
Treatment

Mall of Delhi (Central) Scan mark
(+) Abdomen (lower side)
Chilled in breast
Chilled in well covered to home
Place in breast
No fever etc
no physical aspect
Refer to CTRM for A&E
Estimation

Medical Officer
AAPC Arvind Nagar
Delhi-110053

33

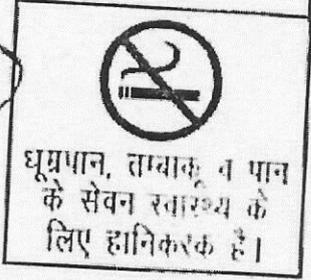


डीएनएस-1
D.H.S.-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL S.M. 17



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

तारीख
Date 19/3/25
बा.रो.वि. संख्या
O.P.D. No. 5
आयु
Age
विभाग
Deptt.
नाम
Name
निदान
Diagnosis

Alfred Raj

दिनांक Date	उपचार Treatment
	<p>C wound in Resul Neck of Duplication in Scar mark (+) self frame. Resul wound is well oriented to time / Place / Person No No Assault No No fresh Complaint Wound is well oriented to time / Place / Person</p>

Medical Officer
AAPC Arvind Nagar
Delhi-110052

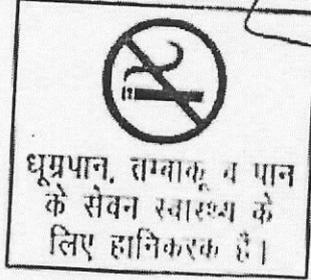


डी.एच.एस.-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

10
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL ... 26



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date 19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Sahuja

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

Chronic Residual
Mark of tubercular infection - scars
Coloured macule (+) left side
of face
No response to
no use Assured further
med advised to have X-ray
and Papanicolaou

Ref to AIISH for
Examination

Medical Officer
AAPC Arvind Nagar
Delhi-110053



डी एन एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकारक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Ratni

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

Massal of adenoids
Blaze Coloured
left side of face

Rhinitis all over the
time / call for
17

18
" " Purified Absorb

Refer to ENT for
AGE examination

Medical Officer
AAPC Arvind Nagar
Delhi-110053



डी एच एस - 1
DHS-1

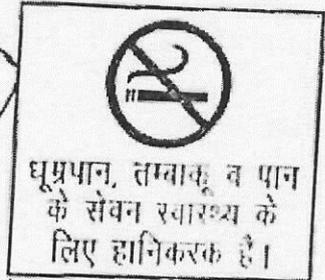
निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI



आय
WELCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL

15



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्चा
OUT-PATIENTS TICKET

तारीख
Date

19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Lukman

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

Child in Resusc
Mark of Resuscitation
Black coloured mark
left forearm:

cl cough
AelP
No cl mark of resuscitation
and it will be used up
to give black and red
Refer to a TB
for AGE estimation

Medical Officer
AAPC Arvind Nagar
Delhi-110053



अ एच एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

INCOME

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL

16



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निराश्रय
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी-पर्ची
OUT-PATIENTS TICKET

तारीख Date	19/3/25	विभाग Deptt.	शल्य चिकित्सक / काय चिकित्सक Surgeon/Physician
वा.रो.वि. संख्या O.P.D. No.		नाम Name	Tanbeer
आयु Age		लिंग Sex	
		निदान Diagnosis	

दिनांक Date	उपचार Treatment
----------------	--------------------

Critical in Resuscitation
 marked at Deventer Colon in Male
 (7) Clin.

No No Assault

~~No No Assault~~
 Child in well oriented Temp
 100/60/120

Referral upon for DUE
 Examination

Medical Officer
D.A.P.C.



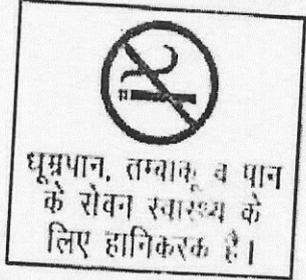
डी.एच.एस.-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME



औपचारिक / चिकित्सालय
DISPENSARY/HOSPITAL



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date 19/07/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Roham Kumar

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

As noted by child

- Child RSCNED
Child does not have any
Pneumonia / Age Prof.

A. big opacity
in Rt. Eye seen, not able to see
from Rt. Eye. Child appears to be
normal except for (Rt)

Child may be referred to

G.P.H. for further

MEDICAL OFFICER IN CHARGE
DELHI GOVT. DISPENSARY
GOKULPURI DELHI-11009



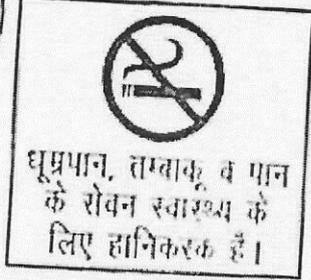
डीएनएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL

12



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Sandesi

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

As told by child

- Child Rescued
Child does not have any
Identity Proof / Age Proof
O/E- A black mark on
Rt-chest (side)
No fresh injury seen.
Rg Child may be referred to
GTRN for age estimation

MEDICAL OFFICER IN CHARGE
DELHI GOVT. DISPENSARY
GOKULPURI DELHI-110094
20/3

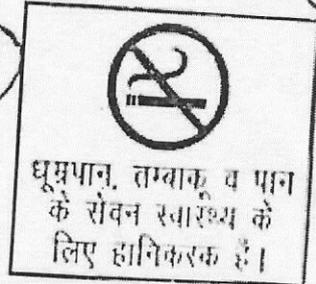


डी एच एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औपधालय / चिकित्सालय
DISPENSARY/HOSPITAL SH-13



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date 19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Shohamal

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक Date	उपचार Treatment
----------------	--------------------

Child in Resusc.
 Mark of Resuscitation in
 Scalp marks (+) Lt side of face
 child is well oriented to
 time place person /
 No fever C/o
 No h/o assault
 Refer to CTRH for
 ECG & E Shuntation

Medical Officer
 AAPC Arvind Nagar
 Delhi-110052



डी एच एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

INCOME

141
आय

औपचारिक / चिकित्सालय
DISPENSARY/HOSPITAL Ser: 39



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख

Date

19/3/25

विभाग

Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.से.वि. संख्या

O.P.D. No.

नाम

Name

Mujammi

आयु

Age

लिंग

Sex

निदान

Diagnosis

दिनांक
Date

उपचार
Treatment

Mech of. Indentification
Stomach @ Clin.

Client is Rescued and well directed
to home / Place and Resuro

Armed Physio Resour
at u Foster Clo

Refer to CTRM for ME
Estimation

Medical Officer
AAPC Arvind Nagal
Delhi-110053



डी एच एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI INCOME



औषधालय / चिकित्सालय S.H. 7
DISPENSARY/HOSPITAL



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख

Date

19/3/25

विभाग

Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या

O.P.D. No.

नाम

Name

Moh Station

आयु

Age

लिंग

Sex

निदान

Diagnosis

दिनांक
Date

उपचार
Treatment

Chronic Itch Rash

Need of Dermatology Consultation (D.S. Cell) (+)
Itch Rash

(2) Mall Bowel Coloured (+) Chest
of 8 - child well oriented
time 1/2 scale and person.
No Resp. Cl

Child Refel to CLASH for
M.C. Est. position.

Medical Officer
IAAPC Arvind Nagar
Delhi-110052

Handwritten initials



डीएसएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय No. 5
DISPENSARY/HOSPITAL



15

असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

21/2/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Hafiz

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

M.O.I. 1 male @ Rt side of face

Child in Res care and is well oriented to time, place and person.

no hx physical present.

Refer to CTBM for A&E Estimation

Medical Officer
AAPC Arvind Nagar
Delhi-110053

45



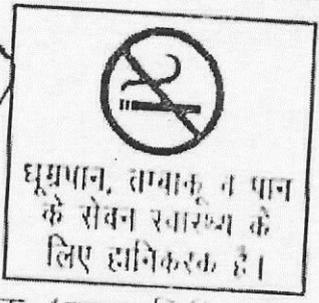
अ एच एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI



INCOME

औपघालय / चिकित्सालय
DISPENSARY/HOSPITAL ... SM-36



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date 19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Mingha

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक Date	उपचार Treatment
M O P 3	SCENT MARK DU PPER side of lip below nose Knick is Reseue and well oriented to time/ Place then son. No. 11 Physical Assault 11 " from clo Refer a 7031 for D.C. & Estimation

Medical Officer
MAPC Arvind Nagar
Delhi-110053



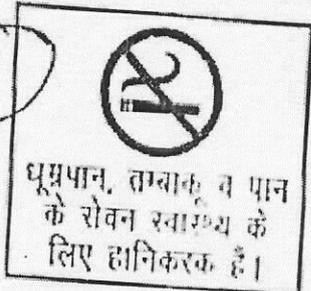
डी.एच.एस.-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL S.No. 28



धूम्रपान, तंबाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/01/75

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Dil Kumar

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

Mass of Debris (Calcium) Black stones
no. 4 (A) left side full
Child in Resum well oriented
to Time / Place / Person
No Resu etc
" " Previous Assault
Refer to CASH for AGE
Estimation

Medical Officer
IAAPC Arvind Nagar
Delhi-110053

47



डी एच एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

200

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL

30



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकारक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पट्टी
OUT-PATIENTS TICKET

तारीख
Date

19/3/75

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Sayal

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

Mask of patient's clothing made
Cotton @ RT side of face
cut it result it will
orient to time place the
no do dress to head
down

Also
A. (can you up) 50

Refer to URSN for M.E

Eshwari

Medical Officer
AAPC Arvind Nagar
Delhi-110053



डी एच एस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL SM-32



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date 19/3/25 विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No. नाम
Name

आयु
Age लिंग
Sex निदान
Diagnosis

Sizon

दिनांक
Date

उपचार
Treatment

Mo-I Scar mark (+) left side
of leg.

Child is well oriented to time
/ place / person

No tremor etc

" " " " " " " " " " " "

Refer to GMSM for A&E
Examination

Medical Officer
AAPC Arvind Nagar
Delhi-110053



निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

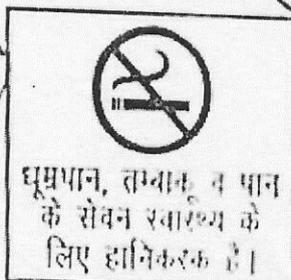
अय 375
INCOME

डी.एस.एस.-1
DHS-1

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL

SM-35



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Nahoul

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक Date	उपचार Treatment
M 10	<p>RT & BLAUE colour of (A)</p> <p>RT & BLAUE of nose</p> <p>Chilidity Resure and it well</p> <p>oriented to time & place</p> <p>1 Resure</p> <p>No loss of</p> <p>No ble physical Resure</p> <p>Refer to CCBSN for AUE</p> <p>Estimation</p>

Medical Officer
AAPC Arvind Nagar
Delhi-110053



निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय

INCOME

डीएस-1
DHS-1

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL

SN 355



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाए।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/8/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Mouglua

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

M.O I & Scar marks on chin
chest is Resolved and well
oriented to time / Place
/ Person.

No Residual

No No Assault

Refer to LMS for Acc
Estimation

Handwritten signature

Medical Officer
AAPC Arvind Nagar
Date: 19/8/25



डी एच एस - 1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार

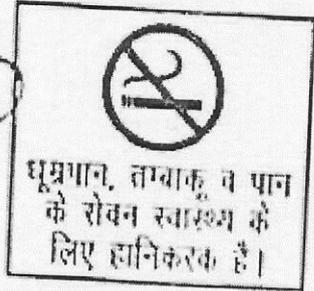
DTE. OF HEALTH SERVICES, GOVT. OF DELHI



आय
INCOME

औपघालय / चिकित्सालय

DISPENSARY/HOSPITAL S.M. H.T.



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाए।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख

Date

19/3/25

विभाग

Deptt.

शल्य चिकित्सक / काय चिकित्सक

Surgeon/Physician

वा.रो.वि. संख्या

O.P.D. No.

नाम

Name

M.D. Adil

आयु

Age

लिंग

Sex

निदान

Diagnosis

दिनांक
Date

उपचार
Treatment

M.O.I Scar mass @ Rt forehead.

Wound is well oriented to
time / Place / Person

No foreign C/O

No neuro / pupillary Abnormal

Refer to LITBM for B&E

Estimation

Medical Officer

IAAPC Arvind Nagar
Delhi-110053

53



डी.एच.एस - 1
D.H.S.-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL *SH-95*



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख Date	<i>19/3/95</i>	विभाग Deptt.	शल्य चिकित्सक / काय चिकित्सक Surgeon/Physician
वा.रो.वि. संख्या O.P.D. No.		नाम Name	<i>P. P. P.</i>
आयु Age		लिंग Sex	
		निदान Diagnosis	

दिनांक Date	उपचार Treatment
	<p><i>Child for Resuscitation</i></p> <p><i>Medical Resuscitation - Start with</i></p> <p><i>(F) Rt. side of face</i></p> <p><i>No thro. fever etc</i></p> <p><i>resusc. medical staff</i></p> <p><i>child is well & ordered</i></p> <p><i>to home / Place for tests</i></p> <p><i>Refer to APS for A&E</i></p> <p><i>E. Srinivasan</i></p>

Medical Officer
A.P.C. Arvind Nigam
Delhi-110053



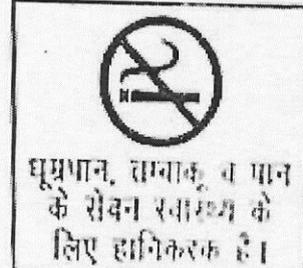
डीएसएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आयु
INCOME



औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख / Date: 19/3/25
विभाग / Deptt.: शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या / O.P.D. No.:
आयु / Age: 10/E
लिंग / Sex: M
नाम / Name: Aahil
निदान / Diagnosis:

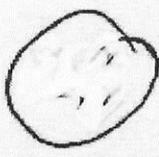
दिनांक / Date	उपचार / Treatment
	<p>c/wid reduced - As told by Clinic</p> <p>10/E - also fresh Du/wid referred to Debutilehary Sleep Noctif R/S roll at full</p> <p>10/E - B7A1E Approach, refer (a) Referred to CAPS 11 for A/E Esth/moch/O₂</p>

Medical Officer
DAPC Arvind Negtar
Delhi-110055



डीएचएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI



औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL GN. 30



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख / Date 19/3/95 विभाग / Deptt. शल्य चिकित्सक / काय चिकित्सक / Surgeon/Physician

वा.रो.वि. संख्या / O.P.D. No. नाम / Name Moh. Salim
आयु / Age लिंग / Sex निदान / Diagnosis

दिनांक / Date उपचार / Treatment

Mark of Identif Carbon ¹⁴ Scar malice
Cured in Resect ⁺ RT knee.
onwuled to time / Mall /
Person.
No Infection —
Mortho Purical Assunt
Refer to CLTBK for OEE
Esomation

Medical Officer
AAPG Arvind Nagar
Delhi-110075



डीएसएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME



औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL SH 22



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख / Date: 19/3/25 विभाग / Deptt.: शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या / O.P.D. No.: नाम / Name: S Arif
आयु / Age: लिंग / Sex: निदान / Diagnosis:

दिनांक / Date	उपचार / Treatment
11	Medic at 12:00 hrs + Vit D ⑦ neck / chest no pain as usual well. unwell to time 1 pain / 1 pain Refer to USG for age estimation

Medical Officer
Dr. Arvind Nagar
Delhi-110053



डी एच एस - 1
DHS-1

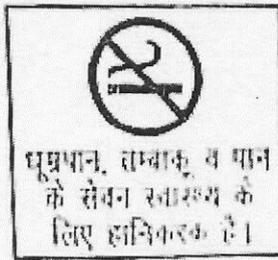
निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL

21



असुरक्षित गौन सम्बन्ध एडस का प्रमुख कारण है। निरोध अपनाए एडस से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/02/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वार.रो.वि. संख्या
O.P.D. No.

नाम
Name

Prachi Arora

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

Blade Coloured mole (R) Ring (Left)
Concern lesion in presence
and well circumscribed to time
Place / Person
No lesion clo
No upo Assent
Refer to cross for AGE
Estimation.

Medical Officer
IAAPC Arvind Nagar
Delhi-110053

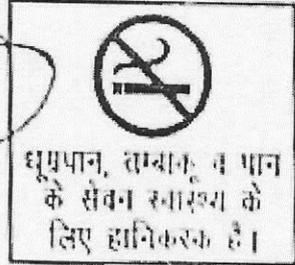


एचएसएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL S.N. 18



असुरक्षित घाँस सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

धूम्रपान, तम्बाकू व पान के सेवन स्वास्थ्य के लिए हानिकरक है।

तारीख Date 19/3/25 विभाग Deptt. शल्य चिकित्सक / काय चिकित्सक Surgeon/Physician

वा.रो.वि. संख्या O.P.D. No. नाम Name आयु Age लिंग Sex निदान Diagnosis

Saraj

दिनांक Date उपचार Treatment

~~Diagnosis~~
Concern Reflow in Resusp
Mark of Echthifolcolor
Blowia Colamp
Mole (7) neck.
Concern Reflow in well oriented
to time (Kall) Reflow.
No focus C/O
No hospital visit
Ref to GISH for
A/E Examination

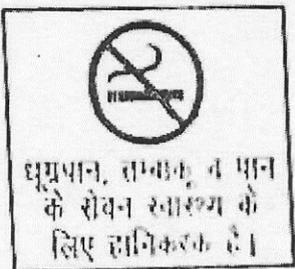
Medical Officer
AAPC Arvind Nagar
Delhi-110053



निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

डी.एस.एस.-1
DHS-1

औपधालय / चिकित्सालय
DISPENSARY/HOSPITAL *SP 24*



3

असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाएँ एड्स से मुक्ति पाएँ।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख / Date: *19/3/25* विभाग / Deptt.: शल्य चिकित्सक / काय चिकित्सक / Surgeon/Physician

वारो.वि. संख्या / O.P.D. No.: नाम / Name: *W. Ghosh*
आयु / Age: लिंग / Sex: निदान / Diagnosis:

दिनांक / Date उपचार / Treatment

Mallikarjuna Reddy
Black coloured mela @ left
side of face
clinical in Resum
No fresh clo
No Vero Assaunt.
well oriented to time & place
and bed for
Refer to CPMU for
MR & sh. water

Medical Officer
AAPC Arvind Na
Delhi-110053

Delhi-110053



डीएस-1
D.H.S.-1

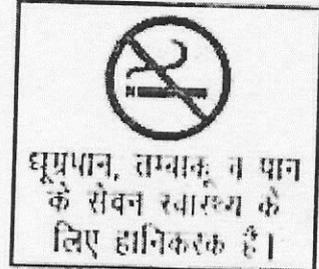
निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औपचारिक / चिकित्सालय

DISPENSARY/HOSPITAL

S.No. 9



असुरक्षित यौन सम्बन्ध एड्स का प्रमुख कारण है। निरोध अपनाएँ एड्स से मुक्ति पाएँ।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

तारीख
Date 19/3/25

विभाग
Deptt.

वा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Meiyazibabu

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक Date	उपचार Treatment
	<p>curd Resul</p> <p>mask of darkish color in Black Color</p> <p>Mole (+) of size of rice.</p> <p>curd Resul oriented to know of</p> <p>Place Messon. No fresh Co</p> <p>curd Resul to CASH for</p> <p>1000 EST/10000.</p>

Medical Officer
AAPC Arvind Nagar
Delhi-110053



डीएसएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औपचारिक / चिकित्सालय ... SH ...
DISPENSARY/HOSPITAL



धूम्रपान, तंबाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date 19/3/25 विभाग
Deptt. शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

वा.शे.वि. संख्या
O.P.D. No. नाम
Name ANAS RAJ ROY
आयु
Age लिंग
Sex निदान
Diagnosis

दिनांक
Date उपचार
Treatment

Clinical Record

Male Identified Scars near neck

Rt hand

clinical PO well oriented to time
/place /person

No fever Cl

clinical referral to CT scan for
AC & EM evaluation

Medical Officer
AAPC Arvind Nagar
Delhi-110055

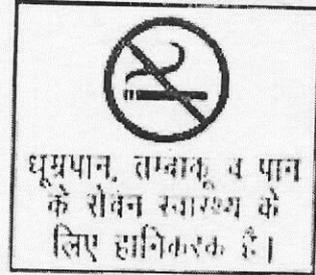


डीएसएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL *S.M. 11*



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकारक है।

असुरक्षित गौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख Date	<i>19/3/25</i>	विभाग Deptt.	शल्य चिकित्सक / काय चिकित्सक Surgeon/Physician
वा.रो.वि. संख्या O.P.D. No.		नाम Name	<i>L. M. Singh</i>
आयु Age		लिंग Sex	
		निदान Diagnosis	

दिनांक Date	उपचार Treatment
	<p><i>child in Resusc</i></p> <p><i>Medical & Dental Center</i></p> <p><i>+ two black coloured</i></p> <p><i>mole (7) Lt side of face</i></p> <p><i>child is well oriented to</i></p> <p><i>time / place / person</i></p> <p><i>no new assault / no</i></p> <p><i>Refer to CIBN for</i></p> <p><i>Estimation.</i></p>

[Signature]

Medical Officer
AAPC Arvind Nagar
Delhi-110053



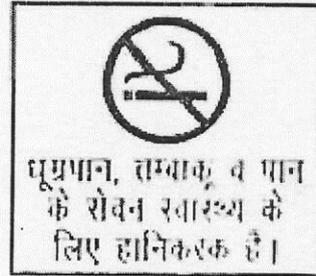
निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय

INCOME

डी.एस.एस.-1
DHS-1

औषधालय / चिकित्सालय
DISPENSARY/HOSPITAL 5



धूम्रपान, तम्बाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

असुरक्षित यौन सम्बन्ध एड्स
का प्रमुख कारण है। निरोध
अपनाए एड्स से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख / Date 19/3/25 विभाग / Deptt. शल्य चिकित्सक / कर्माय चिकित्सक
Surgeon/Physician

वा.रो.वि. संख्या / O.P.D. No. नाम / Name Mah. MIZAN
आयु / Age लिंग / Sex निदान / Diagnosis

दिनांक Date	उपचार Treatment
	<p>Child Rescued - Medical Debut of Cocain Blower Cocain Abuse (+) Meas 1-2 - can Anay from midline of R side O/E - RENT BIAE CNS: NOM. Child appears to be worried may be sent to C-73 n for the 8300 mawer</p>

Medical Officer:
A.P.C Arvind Nair
Delhi-110053



डीएसएस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

आय
INCOME

औपचारिक / चिकित्सालय
DISPENSARY/HOSPITAL

14



असुरक्षित यौन सम्बन्ध एडस का प्रमुख कारण है। निरोध अपनाए एडस से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख
Date

19/3/25

विभाग
Deptt.

शल्य चिकित्सक / काय चिकित्सक
Surgeon/Physician

बा.रो.वि. संख्या
O.P.D. No.

नाम
Name

Shruti

आयु
Age

लिंग
Sex

निदान
Diagnosis

दिनांक
Date

उपचार
Treatment

Child is Resul. (C)
Marka/Redut-felatione Two Black
Coloured mole (C) full,
Child is well oriented
to Arme Place of Resul.
No fever C/O
No any sound
Refer to ARTN for AUE
Estimation

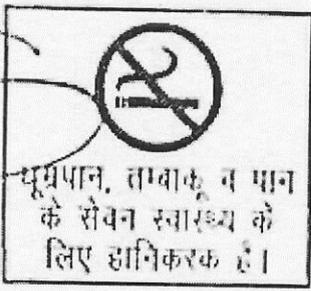
Medical Officer
AAFG Arvind Nagar
Delhi-110053



अपनाए एडस-1
DHS-1

निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI INCOME

औपचारिक / चिकित्सालय
DISPENSARY/HOSPITAL S.M. 72



असुरक्षित यौन सम्बन्ध एडस का प्रमुख कारण है। निराश्रय अपनाए एडस से मुक्ति पाएं।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख / Date 19/3/25 विभाग / Deptt. शल्य चिकित्सक / काय चिकित्सक / Surgeon/Physician

वा.सो.वि. संख्या / O.P.D. No. नाम / Name M.G. Zaidi
आयु / Age लिंग / Sex निदान / Diagnosis

दिनांक / Date उपचार / Treatment

Wild Resusc
Measles/Scarlatina fication & black
Coloured mole (7) & skin firm.
Pneumonia well answered to
time of receipt of R/S
No fever etc
no no Assaunt
Refer to CUBH for A/E
Examination

Medical Officer
AAPC Arvind Nagar
Delhi-110023



निदेशालय स्वास्थ्य सेवाएं, दिल्ली सरकार
DTE. OF HEALTH SERVICES, GOVT. OF DELHI

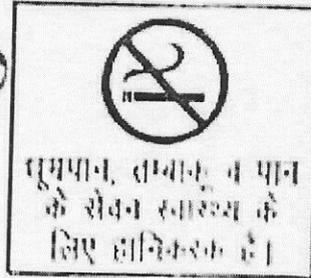
आयु और आयु
INCOME

पुस्तक संख्या
DHS-1

औषधालय / चिकित्सालय

DISPENSARY/HOSPITAL

511/10



धूमपान, तंबाकू व पान
के सेवन स्वास्थ्य के
लिए हानिकरक है।

अस्पृश्यता और अन्य रोगों
का प्रसारण करने से निरोध
अन्य रोगों से मुक्ति पाए।

बाह्य रोगी पर्ची
OUT-PATIENTS TICKET

तारीख Date	17/3/25	विभाग Deptt.	शल्य चिकित्सक / काय चिकित्सक Surgeon/Physician
बा रोगी संख्या O.P.D. No.		नाम Name	
आयु Age		लिंग Sex	
		निदान Diagnosis	

दिनांक Date	उपचार Treatment
----------------	--------------------

Child Resusc

check of identification; Black below

mark ⊕ RT side Arm.

Wound is well oriented to him
Black Resusc

No Wlo Assent
No Wlo Foculic

Refer to CTRM for A&E
Estimation

Medical Officer
AAPC Arvind Nigral
Delhi

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LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Delhanger DISTRICT ME

DATE 19/3/2025 TIME 3:00 PM

INSPECTION NOTE

- Name & Address of establishment
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act. Y/N
- Name of Occupier/Owner/Manager Owner 8920374358
- Nature of occupation/process operation/business - Factory Shop/ Establishment/ Restaurant/ Eating House/ Theatre Others (Please Specify)
- Whether the occupation/process operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986:- Y/N
6. (a) No. of Child Labour in establishment (b) No. of other employees
- Particulars of Child Labour employed.

Sl No	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any work is received from parents	Signature/Thumb Imp of child
1	<u>(Bag Factory)</u> Sakib - So Karim Vill Bivara, Thana Bahra Bahra Dist Katkhan	16yr	M	10hr	Helper	7 to 10 days	NIL	Rs 7000 decided	NIL	
2	<u>do</u> Haid Plowd So Hasan Azad	17yr	M	10hr	do	1 week 5 hr	Rs 3000 decided	NIL		<u>19/3/25</u> <u>19/3/25</u>
3	<u>do</u> Shahab So Noor Akim	17yr	M							<u>19/3/25</u> <u>19/3/25</u>
4	<u>do</u> Umay So Bal Krishna Patra 232/44 Citi II / Sudhansu Chauk Delhi	16yr	M							<u>19/3/25</u> <u>19/3/25</u>

Stated that he has visited Delhi for further study and was staying with his brother in law who is owner of factory
He stated that he has visited this place with his cousin brother to see work, who works in here by factory. He is a student and attempted 10th exam recently. He is studying in R D S R Govt School, Namana Village.

NAME & SIGNATURE OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION West/Super DISTRICT NE

DATE 19/3/2025 TIME 3 PM

INSPECTION NOTE

- Name & Address of establishment: Kabza Factory Ground Floor Single Room
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act: Y/N
- Name of Occupier/Owner/Manager: Mohraj 9717163428
- Nature of occupation/process/operation/business - Factory Shop / Establishment / Restaurant / Eating House / Theatre / Others (Please Specify) Kabza
- Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986: Y/N
- 6.(a) No. of Child Labour in establishment 06 (b) No. of other employees
- Particulars of Child Labour employed:

Sl No	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any adv received by parents	Signature/thru imp. Of child
①	Mohd Shayal Khan S/O Anjan Vill Kadam Cadi, Dist Katihar Thana Barsai	13 yrs	M	14 hrs	Polish	7 m	7th	Rs 5000/- Rs 15000/-		[Signature]
②	Dikush S/O Abula Vill Pitkhana, Thana Bahia Beloon Dist Katihar	13 yrs	M	16 hrs	Polish	6 m	3rd	Rs 6000/- Rs 15000/-		[Signature]
③	Muragan S/O Najish Vill Pitkhana, Thana Bahia Beloon Dist Katihar	12 yrs	M	16 hrs	Polish	6 m	MIL	Rs 6500/- Rs 15000/-		
④	Nehant S/O Najish # <u>do</u>	10 yrs	M	16 hrs	Polish	6 m	MIL	Rs 7500/- Rs 15000/-		

NAME & SIGNATURE OF INSPECTOR

NAME & SIGNATURE OF INSPECTOR

VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

LABOUR DEPARTMENT

SUB DIVISION Jeelomoon

DISTRICT ME

DATE 19/3/2025 TIME 3 PM

(2)

INSPECTION NOTE

- Name & Address of establishment: Kabza Factory Ground Floor Jungle Room
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act: Y/N
- Name of Occupier/Owner/Manager: Mehraj 9717163428
- Nature of occupation/process/operation/business - Factory Shop Establishment Restaurant Eating House Theatre Others (Please Specify) Kabza
- Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
- 6.(a) No. of Child Labour in establishment 06
7. Particulars of Child Labour employed:

Sl No	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loans adv received by parents	Signature/Thumb imp. Of child
5	Saajan S/O Sahadul Vill Laghuva, Thana Abadpur Dist Katihar	17yrs	M	16 hrs	Polish	6m 7th		Rs 7000/1610000/-		<u>WZ/HS</u>
6	Pdai S/O Zuljika Vill Kabyan, Thana Bahrompur Dist. Katihar	18yrs	M	11 hrs	Polish	3mae 5 mon		Rs 15000/ decided		<u>WZ/HS</u>

(b) No. of other employees:

NAME & SIGNATURE OF INSPECTOR

VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95
 LABOUR DEPARTMENT

SUB DIVISION Gurgaon DISTRICT ME

DATE 19/3/2025 TIME 3 PM

INSPECTION NOTE

- Name & Address of establishment : C-68 5th Pusta Main Road Gurgaon Bareilly
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
- Name of Occupier/Owner/Manager: Madhunder - 7011109098
- Nature of occupation/process/operation/business - Factory Shop Establishment Restaurant Eating House Theatre Others (Please Specify) TOY
- Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
- 6.(a) No. of Child Labour in establishment 02

(b) No. of other employees.....

7. Particulars of Child Labour employed:

Sl. No.	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/Thumb imp. Of child
①	<u>Amal sharma (Amal shan) D/O Mohd Imran New Anwarabad, Bhagwan Chowk Katihar</u>	<u>21y</u>	<u>F</u>	<u>8hrs</u>	<u>Helper</u>	<u>15-20 days 3 Feb</u>	<u>NIL</u>	<u>Rs 5000/- But paid Rs 5000/- date</u>	<u>NIL</u>	<u>[Signature]</u>
②	<u>Shayam D/O Shalid Kumar Vid, Diti Puria</u>	<u>15yrs</u>	<u>F</u>	<u>9hrs</u>	<u>do</u>	<u>3 Months</u>	<u>NIL</u>	<u>Rs 6000/-</u>	<u>NIL</u>	<u>[Signature]</u>

NAME & SIGNATURE OF EMPLOYER

NAME & SIGNATURE OF INSPECTOR

VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

LABOUR DEPARTMENT

SUB DIVISION Bokhampur

DISTRICT XI E

DATE 19/3/2025 TIME 3 PM

INSPECTION NOTE

- 1. Name & Address of establishment :- C-68 Sru Pushta Main Road Convent II Floor
- 2. Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
- 3. Name of Occupier/Owner/Manager Salem 9818714090
- 4. Nature of occupation/process/operation/business - Shop / Factory / Establishment / Restaurant / Eating House / Theatre / Others (Please Specify) Beangle
- 5. Whether the occupation/process operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1936 :- Y/N
- 6. (a) No. of Child Labour in establishment (b) No. of other employees.....

7. Particulars of Child Labour employed.

Sl. No.	Name of Child Worker	Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/thu imp. Of child
①	Saiid SIO (Saini)	Disha Kabbar, Diga Katihar Vill.	23 yrs	M	8 hrs	Helper	2 L M	7th	IN 7000/-	NIL	P. I. F. S.

NAME & SIGNATURE OF EMPLOYER OR HIS AGENT

NAME & SIGNATURE OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Seelampur DISTRICT XI E DATE 19/3/2025 TIME 3:11

INSPECTION NOTE

- Name & Address of establishment: C-68 S in Pustha Main Road Gansai
Bareilly
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act: Y/N
- Name of Occupier/Owner/Manager: Halim 9818267874
- Nature of occupation/process/operation/business -Factory/Shop/Establishment/Restaurant/Eating House/Theatre/Others (Please Specify)
- Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986:- Y/N
- 6.(a) No. of Child Labour in establishment 02 (b) No. of other employees.....
- Particulars of Child Labour employed:

Sl No	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any pay/adv received by parents	Signature/Thumb imp. Of child
①	Mohit S/o Deepak Block C Bhajangwa Market Gali No-4-5	13yr	M	8hrs	Helper	1 week	NEL	Not known	NEL	<u>H3/11/25</u>
②	Alta S/o Mitesh Alam Magheli Vid, Thana Phalke Kathwa Dist via Kodha	24yr	M	8hrs	do-	1 month 7m	NEL	Rs 900/- got in 15th in 14 Nov	NEL	<u>H3/11/25</u>

NAME & SIGNATURE OF EMPLOYER OR HIS AGENT

NAME & SIGNATURE OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Dilluwa

DISTRICT ME

DATE 19/3/20 TIME 3 PM

INSPECTION NOTE

1. Name & Address of establishment : C-68 Smt Pushpa Main Road Convent II Floor

2. Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act- Y/N

3. Name of Occupier/Owner/Manager : Selam 9818714090

4. Nature of occupation/process operation business - Factory Shop / Establishment / Restaurant / Eating House / Theatre / Others (Please Specify) Beauts

5. Whether the occupation/process operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N

6. (a) No. of Child Labour in establishment (b) No. of other employees.....

7. Particulars of Child Labour employed

Sl No	Name of Child Worker Father's Name & Local Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any amount received by parents	Signature this imp. Of child
①	<u>पति श्री शैल BISA KATHAR, Digi Kathhar Vill.</u>	<u>23yrs</u>	<u>M</u>	<u>8hrs</u>	<u>Helper</u>	<u>2 1/2 yrs</u>	<u>7th</u>	<u>137500/-</u>	<u>NIL</u>	<u>PIFMS</u>

NAME & SIGNATURE OF EMPLOYEE OR HIS AGE :

NAME & SIGNATURE OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Seelampur DISTRICT North East

DATE 19/3/2025 TIME 3 PM

INSPECTION NOTE

- Name & Address of establishment :- P to 2 toys Ground Floor C-68 Stn Poshta Main Road Gurgaon
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
- Name of Occupier/Owner/Manager: Zulfiqar 7011927049
- Nature of occupation/process/operation/business -Factory Shop / Establishment / Restaurant / Eating House / Theatre /Others (Please Specify) Toy
- Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
6. (a) No. of Child Labour in establishment 01 (b) No. of other employees.....

7. Particulars of Child Labour employed:

Sl. No	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loans/adv received by parents	Signature/thu imp. Of child
①	<u>Arman Sto Alam Indrapuri, Lower UP</u>	<u>16 yrs</u>	<u>M</u>	<u>8 hrs</u>	<u>Making Toys</u>	<u>2 M</u>	<u>NIL</u>	<u>Monthly Rs 2000/-</u>		<u>[Signature]</u>

NAME & SIGNATURE OF EMPLOYER OR MANAGER

NAME & SIGNATURE OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

75

JOB DIVISION Seelampur DISTRICT North East

DATE 19/3/25 TIME 3:00

INSPECTION NOTE

- Name & Address of establishment: ~~Sh. Mazab Haider~~ 24 No Gali Sudomapuri Chok
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act: Y/N
- Name of Occupier/Owner/Manager: Sh. Mazab Haider 9315708567
- Nature of occupation process operation business - Factory / Shop / Establishment / Restaurant / Eating House / Theatre / Others (Please Specify)
- Whether the occupation process operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
6. (a) No. of Child Labour in establishment (b) No. of other employees
- Particulars of Child Labour employed:

Sl. No.	Name of Child Worker Father's Name & Local Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/Thumb imp. Of child
1.	Aahil s/o Sh. Peer Md. 5 th Pusta, Gama, Delhi	7	M	9	helpel.	15 days	1	Rs. 20/- Per Day	-	
2.	Sahil s/o Sh. Peer Md. 5 th Pusta, Gama, Delhi	13	M	9	helpel	15 day	6	Rs. 20/- Per day	-	
	/									
	/									
	/									

NAME & SIGNATURE OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Seelampy DISTRICT Morhapat

DATE 19/3/25 TIME 3:00

INSPECTION NOTE

1. Name & Address of establishment: D-991/2, D-380, Khajda No-572, Gauri Road.
2. Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act: Y/N
3. Name of Occupier/Owner/Manager: Mr. Rabul Md. Manzar # 7053870509
4. Nature of occupation/process/operation/business -Factory Shop / Establishment / Restaurant / Eating House / Theatre / Others (Please Specify) Bag Sticking
5. Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
6. (a) No. of Child Labour in establishment (b) No. of other employees.....
7. Particulars of Child Labour employed:

Sl No	Name of Child Worker Father's Name & Local Address	Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/Thumb imp. Of child
1	Naaz Babu s/o Md. Rabul	Vill. Raika Hari pur, Bihar	12	M	14	helper	2 months	Nil	Rs. 3000/-	Nil	
2	Hashmad Raza s/o Sh. Kooram	Village. Mohiyya, Bihar	14	M	14	helper	3 months	6 th Pass	Rs. 1000/- weekly	Nil	for 50H
3	Jurrah s/o Sh. Jenuddin	Vill. Raagaiga, Bihar	17	M	14	helper	2 months	Nil	Rs. 6000/-	Nil	
4	Mizaas s/o Sh. Rizwan	Vill. Haripur, Bihar	12	M	14	helper	2 months	Nil	Rs. 3000/-	Nil	

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Seelampy DISTRICT North East

DATE 19/3/25 TIME 3:00

INSPECTION NOTE

- 1. Name & Address of establishment :-
- 2. Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
- 3. Name of Occupier/Owner/Manager: Md. Manzaj
- 4. Nature of occupation/process/operation/business -Factory Shop/ Establishment / Restaurant / Eating House / Theatre /Others (Please Specify) Bag Sticking
- 5. Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
- 6. 6(a) No. of Child Labour in establishment (b) No. of other employees.....

7. Particulars of Child Labour employed:

Sl. No.	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/thu imp. Of child
5.	Shahab s/o Sh. Rafiq. Vill. Satta, Bihar	17	M	14	helper	2 month	7th Pass	Rs. 400/- Per day	Nil	
6.	Md Jasir s/o Sh. Saileb Vill. Phaketule, Bihar	16	M	14	helper	2 month	5th Pass	Rs. 100/- Per week	Nil	
7.	Shajid s/o Sh. Shahid. Vill. Kottala, Bihar	17	M	14	helper	2 month	Nil	Rs. 400/- weekly	Nil	

NAME & SIGNATURE OF EMPLOYER

NAME & SIGNATURE OF INSPECTOR

JOB DIVISION Seelampu DISTRICT North East

DATE 19/3/25 TIME 3:00

INSPECTION NOTE

1. Name & Address of establishment :-
2. Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
3. Name of Occupier/Owner/Manager Sh. Pappu # 9310884191
4. Nature of occupation/process/operation/business -Factory Shop / Establishment / Restaurant / Eating House / Theatre /Others (Please Specify) Tap making
5. Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
6. 6.(a) No. of Child Labour in establishment (b) No. of other employees.....

7. Particulars of Child Labour employed:

Sl. No.	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/thu imp. Of child
1	Sonawar, S/o Sh. Moor Mohd. Distt katiyas, village Darpasa Bihari	16	M	12	helper	1 month	Nil	Rs. 9500/-	Nil	
2	Rafieef, s/o Sh. Gulam Mustaf, Distt. katiyas, village Basagaon Bihari	17	M	12	kariga	7 month	Nil	Rs. 11500/-	Nil	
3	Lulmaan Kora, S/o Sh. Anees Alam, village - Aiapghar, Bihari	18	M	13	helper	1 month	8 th Pass	Rs. 8000/-	Nil	<u>19/3/25</u> <u>P.H.W.N</u>
4	Tanveef, s/o Sh. Anwarul village - Basagaon, Bihari	17	M	12	helper	1 yr	Nil	Rs. 10000/-	Nil	

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(NAME & SIGNATURE) OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA. DELHI-95

SUB DIVISION Seelampur DISTRICT North East

DATE 19/3/25 TIME 3:00

INSPECTION NOTE

- 1. Name & Address of establishment :
- 2. Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
- 3. Name of Occupier/Owner/Manager Sh. Akram
- 4. Nature of occupation/process/operation/business -Factory Shop / Establishment / Restaurant / Eating House / Theatre /Others (Please Specify) Sofa design
- 5. Whether the occupation/process/operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
- 6. 6.(a) No. of Child Labour in establishment (b) No. of other employees.....

7. Particulars of Child Labour employed.

Sl No.	Name of Child Worker Father's Name & Local/ Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any leave/adv received by parents	Signature/Thumb imp. Of child
1.	Rupam Kousal D/O Sh. Raj Kousal, H No-593, Gali No-10, C-Block, Ganga, Delhi	17	F	8	helping	2 months	8th Pass	Rs. 6000	Nil	

NAME & SIGNATURE OF EMPLOYER

NAME & SIGNATURE OF INSPECTOR

LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Seelampur DISTRICT North East

DATE 19/3/25 TIME 3:00

INSPECTION NOTE

- Name & Address of establishment:
- Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
- Name of Occupier/Owner/Manager: Sh. Haides Ali #7678425547
- Nature of occupation/process/operation business - Factory Shop Establishment / Restaurant / Eating House / Theatre / Others (Please Specify) Making Surmedaani
- Whether the occupation/process operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
- 6.(a) No. of Child Labour in establishment (b) No. of other employees.....
- Particulars of Child Labour employed:

Sl No.	Name of Child Worker Father's Name & Local Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/ash received by parents	Signature/this imp. Of child
	Ruppa Kumari, D/o Sh. Rajkumar H.No. 593, Gali No. 10, C-Block, Carnaji, Delhi	17	F	8	helpes	2 months	8th Pass	Rs. 6000	Nil	Signature
1.	Sundari Khan B/o Sh. Sultan Gali No-1, Carnaji, Delhi	17	F	8	helpes	3 months	8th Pass	Rs. 5000	Nil	Signature
2.	Shaha Jamal, s/o Sh. Azad Ali, Village Deep Nagar, Bihar Bengal.	16	M	17	helpes	7 days	10th fail	Rs. 9000	Nil	Signature

SUB DIVISION Seelampur DISTRICT North East

DATE 19/03/25 TIME 3:00 P.M

INSPECTION NOTE

1 Name & Address of establishment :- C24/1, Gali No-4, Ganesh Extn. Delhi

2 Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N

3 Name of Occupier/Owner/Manager Sh. Minaz # 9341892358

4 Nature of occupation/process/operation/business -Factory Shop / Establishment / Restaurant / Eating House / Theatre /Others (Please Specify)

5 Whether the occupation/process operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N

6 (a) No. of Child Labour in establishment (b) No. of other employees.....

7. Particulars of Child Labour employed:

Sl No.	Name of Child Worker Father's Name & Local Permanent Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/Thumb imp. Of child
1.	Akash, S/o Sh. Nisanjan Singh Village - Jalla Hari Ram Pas, Bihar	17	M	12	helpes	2 month	8 th Pass	Rs. 7000/-	Nil	Akash
2.	Sahil, S/o Sh. Imamuddin Village: Azam Nagar, Bihar	17	M	12	helpes	3 month	3 rd	Rs. 12000/-	Nil	Minaz
3.	Shamshad, S/o Md. Shafiq Village, Pilkhara, Bihar	12	M	14	helpes	6 month	1 st Pass	Rs. 6000/-	Nil	
4.	Mansad, S/o Md. Khalil Village kaliyan, Bihar	15	M	16	helpes	5 month	Nil	Rs. 6000/-	Nil	

(NAME & SIGNATURE OF EMPLOYER OR HIS AGENT)

(NAME & SIGNATURE OF INSPECTOR)

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LABOUR DEPARTMENT
VISHWAKARMA NAGAR, JHILMIL COLONY, NORTH EAST & SHAHDARA, DELHI-95

SUB DIVISION Seelampy DISTRICT Morfa East

DATE 19/3/25 TIME 3:00 P.M.

INSPECTION NOTE

1. Name & Address of establishment : C-24/1, Gali No-4, Camuqi Extn. Delhi
2. Whether establishment covered by Child & Adolescent Labour (Prohibition & Regulation) Act, Delhi Shops & Establishment Act or Factories Act:- Y/N
3. Name of Occupier/Owner/Manager: Sh. Mizaz # 934189 2358
4. Nature of occupation/process operation business - Factory Shop / Establishment / Restaurant / Eating House / Theatre / Others (Please Specify)
5. Whether the occupation/process operation is included in Part 'A' and Part 'B' of the Schedule of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 :- Y/N
6. 6(a) No. of Child Labour in establishment
- (b) No. of other employees.....
7. Particulars of Child Labour employed:

Sl. No.	Name of Child Worker Father's Name & Local Address	Age	Sex	Hr. of work	Designation	Length of service	Literacy level	Wages being paid	Whether any loan/adv received by parents	Signature/Imp. Of child
5.	Mansaad, S/o Sh. Askrndas village Kaliyan, Bihar	14	M	16	helper	6 months	Nil	Rs 5000/- only Till now	Nil	
6.	Phutuf, S/o Sh. Mattu village; Beni Radam Puz, Bihar	15	M	16	helper	2 months	Nil	Nil	Nil	
7.	Muzammil, S/o Sh. Mohd. Zubair village: Beni Radam Puz, Bihar	17	M	16	helper	2 months	Nil	Rs 9000/-	Nil	

NAME & SIGNATURE OF EMPLOYER OR HIS AGENT

T.C
[Signature]

NAME & SIGNATURE OF INSPECTOR